

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.1393/2016
MA No.1383/2016

New Delhi this the 16th day of March, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri P.K. Basu, Member (A)**

Sunita Rani Verma, aged 45 years, D/o Sh. Jagdish
R/o H.No.800, Near Veterinary Hospital,
Burari, Delhi-110084.

Applied for: Vocational Instructor (Dress Making)
Presently unemployed,
seeking regular employment. -Applicant
(By Advocate: None)

Versus

1. The Secretary,
Govt. of India,
Ministry of Labour and Employment,
D.G.E.T., Shram Shakti Bhawan,
Rafi Marg, New Delhi.
2. The Principal,
Regional Vocational Training Institute for
Women, Dakopgre,
Tura, West Garo Hills,
Meghalaya-794101.
3. The Principal,
Regional Vocational Training Institute for Women,
CP/16 Block, Sector-5,
Salt Lake City, Kolkata-700091.
4. The Principal,
Regional Vocational Training Institute for Women,
Jhalana Dongri, Malviya Nagar,
Jaipur-302004.
5. Ms. Aparna Chanda,
Vocational Instructor, RVTI,
Tura, West Garo Hills,
Meghalaya.

(2)

6. Ms.Rinku,
Now Training Officer, RVTI,
Jaipur (Rajasthan). ...Respondents.

(By Advocate:Shri Gyanendra Singh for R-1)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

None for the applicant. Heard the learned counsel for the respondents.

2. MA No.1383/2016 is filed seeking condonation of delay of six years and six months in filing the OA. After perusing the M.A. and also the O.A., we find no merit in the MA and the reasons mentioned by the applicant were not valid and sufficient for condoning the abnormal delay of 6 years and six months. The MA is accordingly dismissed. Consequently, the OA No.1393/2016 is also dismissed. No costs.

**(P.K. BASU)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

/kdr/